

National Company Law Tribunal


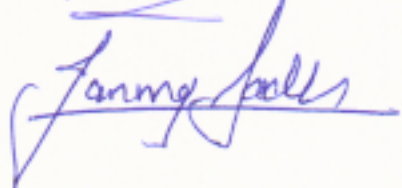
Allahabad Bench

CP NO. 22/ND/2013

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.01.2018

NAME OF THE COMPANY: Pioneers Power & Engineering Pvt Ltd.

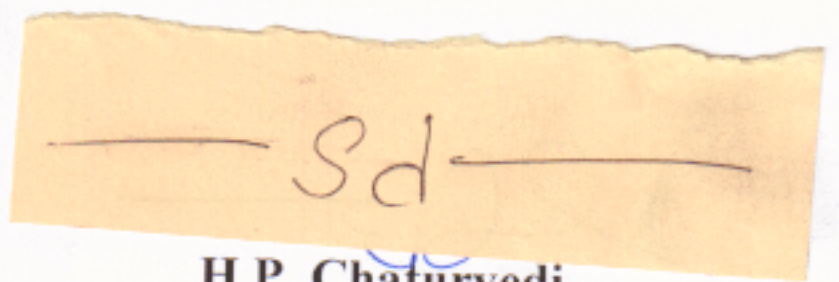
SECTION OF THE COMPANIES ACT: U/S 397/398 of the Companies Act of 1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Ashutosh Mishra	Advocate	Petitioner	
2.	Tanmay Sadh	Advocate	Respondent	

CP NO.22/ND/2013

Sh. Ashutosh Mishra, Advocate holding brief of Sh. Kunal Ravi Singh, Advocate for the petitioner. Sh. Tanmay Sadh, Advocate for the respondent.

At the request of counsel for the respondent, the matter is adjourned for filing reply to the amended petition on 7th February, 2018.



Dated:19.01.2018

H.P. Chaturvedi,
Member (Judicial)

Typed by:
Kavya Prakash Srivastava
(Stenographer)